

## अंकलेश्वर के तेल के कुएं

\*235. श्री रामकुमार भुवालका :  
क्या पैसा तथा रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) अंकलेश्वर में तेल के कुओं से प्रति दिन कितना तेल निकाला जाता है ;

(ख) क्या सरकार इन कुओं से अधिक मात्रा में तेल निकालने का विचार रखती है ; और

(ग) यदि हां, तो उसका व्यौरा क्या है ?

†[ANKLESHWAR OIL WELLS

\*235. SHRI R. K. BHUWALKA:  
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the quantum of oil drawn out from the oil wells at Ankleshwar daily;

(b) whether Government propose to draw out an increased quantity of oil from these wells; and

(c) if so, what are the details thereof]

पेट्रोलियम तथा रसायन और योजना एवं समाज कल्याण मंत्रालय में राज्य मंत्री (श्री के० रघुरमाया) : भारत रक्षा नियमावली 1962 के नियम 52 के अन्तर्गत यह सूचना प्रतिवन्धित है, अतः नहीं बताई जा सकती ।

(ख) जी हां ।

(ग) जल अन्तः क्षेप और दुहरे पूर्ति (water injection and dual completion) तरीकों के प्रयोग से यह आशा है कि उत्पादन में वृद्धि होगी । इन तरीकों का इस्तेमाल हो रही है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLANNING AND SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a) This is 'restricted information' under Rule 52 of Defence of India Rules, 1962, and cannot, therefore, be divulged.

(b) Yes, Sir.

(c) By the use of water injection and dual completion methods, it is expected that production will increase. These methods are being employed.]

## DEMAND FOR MORE ROYALTY ON PETROLEUM CRUDE

\*236. SHRI KESAVAN (THAZHAVA):

SHRI NIREN GHOSH:  
SHRI ARAVINDAKSHAN  
KAIMAL;  
SHRI A. P. CHATTERJEE:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state.

(a) whether it is a fact that Government have agreed to refer to the arbitrator the demand of the Governments of Assam and Gujarat for more royalty on petroleum crude payable to them by the oil industry in the public sector;

(b) if so, what are the terms of reference for the arbitrator; and

(c) the name of the arbitrator and the time given to him for submitting the award?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLANNING AND SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a) No, Sir.

(b) and (c) Do not arise.

## MODERN KITCHEN FOR ASHOKA HOTEL

\*237. SHRI S. K. D. PALIWAL:  
Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether there is any scheme under Government's consideration for providing the Ashoka Hotel with modern equipments, especially a modern Kitchen; and

(b) if so, what are the details of the scheme and what is the estimate of the expenditure to be incurred thereon?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO): (a) Yes.

(b) The details and estimated expenditure are as follows:—

	Rs.
(i) 2 Oil-fired cooking ranges	40,000
(ii) 10 gas-heated hot cases	5,000
(iii) Steam generating for heating milk	15,000
(iv) Sound equipment and piped music	5,00,000
(v) Pneumatic tube, shaver sockets, etc	2,00,000
(vi) Modern laundry of continuous process system	7,00,000
(vii) Accounting machines and front office equipment	3,00,000
TOTAL	17,60,000

#### GRANTS BY THE CENTRAL SOCIAL WELFARE BOARD

424. SHRI RAM NIWAS MIRDHA: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) what are the names of the organisations which received grants from the Central Social Welfare Board during the last 5 years; and

(b) whether utilisation certificates from such organisations have been received by the Central Social Welfare Board for all such grants?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHUL-RENU GUHA): (a) It may be diffi-

cult to give the names of all such organisations as the Central Social Welfare Board gives grants to more than 4,000 organisations.

(b) Of 17,695 grants sanctioned by the Board during the past 5 years, 3,291 grants were sanctioned last year i.e., in 1966-67 itself. Utilisation certificates in respect of 12,246 grants have been received and as regards utilisation certificates for grants sanctioned by the Board in 1966-67, these will become due during the course of this year.

#### FORGED INDIAN CURRENCY NOTES

425. SHRI K. SUNDARAM: Will the Minister of FINANCE be pleased to state:

(a) the quantity of forged Indian Currency dumped by Pakistani agent provocateurs so far in the current year; and

(b) the measures initiated by Government to counteract this menace?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) No case of "dumping" of forged Indian Currency notes by Pakistani agent provocateurs has come to notice during the current year. A report has been received of three forged hundred rupee notes having been presented by travellers from Pakistan. One person was arrested in this connection.

#### INDIAN OIL CORPORATION LIMITED

426. SHRI K. SUNDARAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the profit or loss incurred year-wise by the Indian Oil Corporation Limited since its inception; and